

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 2518/2018 with
M.A No. 2818/2018**

New Delhi, this the 18th day of July, 2019

Hon'ble Ms. Aradhana Johri, Member (A)

1. Mr. Mahendra Singh Yadav,
Aged 38, Group 'B',
Designation – Nursing Officer,
S/o. Shri O. M. Prakash Yadav,
R/o. Plot No. 753,
1st Floor, Ward No. 6, Mehrauli,
New Delhi-110 030.
2. Mrs. Deepa Latwal,
Aged 31, Group 'B',
Designation – Nursing Officer,
D/o. Late Dhan Singh,
Flat No. 14,
J-4/43, Sai Villa, Khirki Extn.,
New Delhi-110 017.
3. Mrs. Ruby
Aged 44, Group 'B',
Designation – Nursing Officer,
D/o. Shri E. K. Kurien
R/o. C-1, Nakshatra Apartments
Ward 7, Mehrauli,
New Delhi.
4. Mrs. Vandana Kundra
Aged 44, Group 'B',
Designation – Nursing Officer,
D/o. Late Shri Ved Prakash Madan
R/o. H. No. 1255, Sector 4
Gurgaon, Haryana.
5. Mrs. Shiney Shammy
Aged 44, Group 'B',
Designation – Nursing Officer,
D/o. T. M. Chacko
R/o. H. No. 044, H. Block,
Phase VI, Near CLC Church,
Aya Nagar, New Delhi-110 047.

6. Mrs. Reena S. Kumar
Aged 45, Group 'B',
Designation – Nursing Officer,
D/o. M. P. Mathal,
R/o. H. No. 34/1,
E-3, DESU Road, Near Bhagwati Hospital,
Mehrauli, New Delhi-110 030.
7. Mr. Mukesh Rajana
Aged 38, Group 'B',
Designation – Nursing Officer,
S/o. Shri Mohar Singh,
R/o. H. No. D-62, 1st Floor,
Chattarpur Enclave,
New Delhi-110 074.
8. Mrs. Nirmala Negi
Aged 36, Group 'B',
Designation – Nursing Officer,
D/o. K. R. Bhatt
R/o. H. No. 279, Plot No. 40
Rajpur Extension
New Delhi-110 068.
9. Mrs. Sushila Ekka
Aged 48, Group 'B',
Designation – Nursing Officer,
D/o. Lourence Ekka
R/o. H. No. 1065B,
Ward No.7, Mehrauli,
New Delhi-110 030.
10. Mrs. Indumol Santhosh,
Aged 40, Group 'B',
Designation – Nursing Officer,
D/o. Late C. N. Sasi
R/o. Flat No. 9260 B9
First Floor, LIG DDA Flat
Vasant Kunj, New Delhi.
11. Mrs. Suman Latha Kujur
Aged 40, Group 'B',
Designation – Nursing Officer,
D/o. Dina Nath,
A-89, Phase-1, Aya Nagar,
New Delhi-110 047.
12. Mrs. Shiji Biju
Aged 40, Group 'B',
Designation – Nursing Officer,

D/o. M A Chacko
R/o.177/C3, Flat No. B2
Green View Apartments,
Mehrauli, New Delhi-110 030.

13. Mrs. Sonia Hans
Aged 43, Group 'B',
Designation – Nursing Officer,
D/o. Kishan Chand Dudeja
R/o. H. No. 1020, Ward No. 7,
Baber Building, Mehrauli,
New Delhi-110 030.
14. Mrs. Taranjeet Kaur
Aged 40, Group 'B',
Designation – Nursing Officer,
D/o. Avatar Singh,
R/o. H. No. 3/66, East of Kailash
New Delhi-110 065.
15. Mrs. Rahelamma Kunjumon
Aged 52, Group 'B',
Designation – Nursing Officer,
D/o. Oonnoonny. K
R/o. J3/46, 2nd Floor,
Khirki Extension
Malviya Nagar,
New Delhi-110 017.
16. Mrs. Bindhu Kuriakose
Aged 46, Group 'B',
Designation – Nursing Officer,
D/o. A. M. Sebastiaan
R/o. J3/46, 2nd Floor,
Khirki Extension,
Malviya Nagar,
New Delhi-110 017.
17. Mrs. Anita Singh
Aged 50, Group 'B',
Designation – Nursing Officer,
D/o. Late Shri Raj Singh, Lochab
R/o. F-8, Village Saidulajaib
P.O. Mehrauli,
New Delhi-110 030.
18. Mrs. Leena Mirg
Aged 45, Group 'B',
Designation – Nursing Officer,

D/o. Late Shri Raj Kumar Sharma
 R/o. 5-B, Ber Sarai
 DDA Flats Opposite JNU Old Campus
 New Delhi-110 016.

19. Mrs. Achamma Benzon
 Aged 47, Group 'B',
 Designation – Nursing Officer,
 D/o. O. M.Daniel,
 R/o. 2D, Express View Apartments
 Sector 93, Noida (U.P)

20. Mrs. Laxmi Devi
 Aged 39, Group 'B',
 Designation – Nursing Officer,
 D/o. Chaman Lal
 R/o. H.No. 12, Pocket 4, Block B,
 Sector 15, Rohini,
 New Delhi-110 015.

...Applicants

(By Advocate : Mr. Wills Mathews)

Versus

1. Govt. of NCT of Delhi
 Ministry of Health and
 Family Welfare
 Nursing Section,
 Through its Secretary,
 I. P. Estate, Delhi Secretariat,
 New Delhi-110 002.
2. Pt. Madan Mohan Malviya Hospital
 Through Medical Superintendent
 Malviya Nagar,
 New Delhi-110 017.
3. Union of India
 Ministry of Finance,
 Through its Secretary,
 Department of Expenditure,
 North Block,
 New Delhi- 110 001.

...Respondents

(By Advocate : Ms. Pratima Gupta and Mr. Rohit Sehrawat
 for Mr. Rajeev Kumar for respondent no. 3)

ORDER (O R A L)

Mr. Wills Mathews, learned counsel for applicants wishes to withdraw this O.A. It has been asserted by Ms. P. K. Gupta, learned counsel for respondents that desired reliefs have already been granted and has filed counter for the same.

2. The O.A is dismissed as withdrawn.

3. M.As, pending if any, are also disposed of accordingly.

(Aradhana Johri)
Member (A)

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